

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105
IB - 2753/ND/2019

IN THE MATTER OF:

K.K. Infonet System

....Applicant

Vs.

Cloudrie Technologies Pvt Ltd

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 25.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

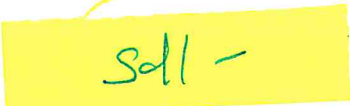
PRESENT:


For the Applicant : Adv. Akhil Nene

For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance. Notice to the Corporate Debtors by all modes including process of the bench. Notice be served to the Corporate Debtors through its Directors. Affidavit of service to be filed by the next date of hearing. In the meantime Ld. Counsel for the petitioner, supply the copy of tracking report of notice served upon the respondents before the next date of hearing. Put up on 19.11.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

CG